

[Secretary]

(Supervision and Control)  
Bill, 1959, by Shri Kailash  
Bihari Lall:—

## MOTION

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Bill to provide for the supervision and control of orphanages, homes for neglected women or children and other like institutions and for matters connected therewith be extended upto the 30th November, 1959."

12.13 hrs.

## ESTIMATES COMMITTEE

## SIXTY-FOURTH REPORT

Shri Dasappa (Bangalore): Sir, I beg to present the Sixty-fourth Report of the Estimates Committee on the action taken by Government on the recommendations contained in the Fortieth Report of the Estimates Committee (First Lok Sabha) on the Ministry of Community Development-C.P.A.-Part II.

12.13½ hrs.

CORRECTION OF REPLY TO  
STARRED QUESTION NO. 1314

The Deputy Minister of Railways (Shri Shah Nawaz Khan): Sir, in reply to supplementary questions arising out of Starred Question No. 1314 in the Lok Sabha on 10-9-1959, I had *inter alia* stated that:—

1.1 at Chittaranjan we were only producing WPs and WGs;

1.2 in 1953, when we complied with the first order, the cost per locomotive was Rs. 8.33 lakhs and with the seventh order, it had been brought down to Rs. 4.48 lakhs; and

1.3 the total weight of a WP engine produced at Chittaranjan when in working order was 173.65 tons.

I regret that there were certain inaccuracies in the above information. The correct position is as under:—

2.1 at Chittaranjan, we had produced WG and WT class locomotives. An order for WP class engines had already been placed but the production thereof has not yet commenced;

2.2 the cost of production of a WG locomotive has been brought down from Rs. 8.33 lakhs to Rs. 4.58 lakhs; and

2.3 the weight of a WG class locomotive when in working order is 173.65 tons.

12.14½ hrs.

CALLING ATTENTION TO MATTER  
OF URGENT PUBLIC IMPORTANCE

## LAW AND ORDER SITUATION IN DELHI

Shri L. Achaw Singh (Inner Manipal): Sir, under Rule 197, I beg to call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:—

"The growing state of lawlessness and insecurity in Delhi as a result of violent activities of the anti-social elements."

The Minister of Home Affairs (Shri G. B. Pant): There is no feeling of insecurity or lawlessness in Delhi nor is the crime situation deteriorating although the population of Delhi had been increasing every month and there is a continuous influx of people from outside. The crime figures for the current year indicate a downward trend and do not show any increase. During the current year upto the 12th of November, a total of 8678 cases have been reported to the police as against 10,356 during 1958. Except for murders which have shown some increase, there is a marked decrease in serious crime. There has been no case of dacoity this year as against two of last